

## IN THE HON'BLE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH, NEW DELHI.

Original Application No. 446/2022

IN THE MATTER OF:

Balwinder Kumar

Applicant

Versus

State of Haryana and others

Respondents

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Place: Yamuna Nagar

Dated: 30.01.2024

Mining Officer,  
Mines & Geology Department,  
Yamuna Nagar.

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Status Report through Om Dutt Sharma, Mining Officer, Mines & Geology Department, Yamuna Nagar on behalf of respondent No. 3.

**MOST RESPECTFULLY SHOWETH:-**

1. The Hon'ble NGT vide orders dated 08.11.2023 was pleased to passed the following directions:-

*"3. In the facts and circumstances of the case we consider presence of the Gram Panchayat, Bhudkala and DDPO, Yamuna Nagar to be necessary for just and fair adjudication of the environmental questions involved in the present case. Accordingly, Gram Panchayat, Bhudkala through its Sarpanch are impleaded as respondents no. 12 and Memo of parties be amended accordingly.*

*4. The Registry is directed to issue notice to respondents no. 12-Gram Panchayat, Bhudkala and respondent no. 13-DDPO, Yamuna Nagar requiring them to file tabular detailed reply/response to the averments made in the application and*

*observations made in the report of the Joint Committee and replies filed by other respondents. The Gram Panchayat, Bhudkala and DDPO, Yamuna Nagar shall specifically mention in their reply/response as to the total area of land which vests in Gram Panchayat, Bhudkala and the present status regarding nature, user, possession, mining, reclamation cultivation, afforestation of the same. Reply/response be filed by respondents no. 12-Gram Panchayat, Bhudkala and respondents no. 13- DDPO, Yamuna Nagar within two months by email at judicial- ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not form of Image PDF.*

*5. Respondent no. 3 and 6 are directed to file status report in tabular format with all relevant details regarding FIRs registered and criminal cases/ complaints filed in respect of cases of illegal mining, cutting of trees and operation of stone crushers over the land in question within two months by email at judicial- ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.”*

2. In compliance with the said orders, the Status report in tabular format with all relevant details regarding FIRs registered & criminal cases/complaints filed in respect of cases of illegal mining and operation of stone crushers are as follows:
  - a. Status of FIRs in the tabular format as received from SHO, Partap Nagar (Yamuna Nagar) dated 25.01.2024 is attached as **Annexure R-3/1.**

b. Status of operation of the stone crushers/units is as follows:

Sr. No.	Name of the Unit (MDL/License No.)	MDL/License Validity	Remarks (if any)
1.	M/s Jai Shree Ram Screening Plant (MDL-367)	07.02.2021 to 07.02.2026	Operational
2.	M/s Devbhoomi Screening Plant (MDL-487)	20.01.2020 to 19.01.2022	Closed
3.	M/s Jai Mahaluxmi Screening Plant (MDL-1328)	13.04.2021 to 13.04.2023	Closed
4.	M/s Shivalik Stone Crusher (L-11)	01.04.2023 to 31.03.2024	Operational
5.	M/s Jai Santoshi Maa Screening Plant (MDL-386)	20.01.2022-20.01.2027	Closed

Place: Yamuna Nagar

Dated: 30.01.2024



Mining Officer,  
Mines & Geology Department,  
Yamuna Nagar.

थाना प्रतापनगर

जिला यमुनानगर

श्रीमान जी,

आपके कार्यालय के पत्र क्रमांक न. 2550/MINING/YNR दिनांक 21.11.2023 के संबंध में थाना हजा से मांगी गई रिपोर्ट मुताबिक रिकार्ड इस प्रकार हैं -

SR. NO.	ACTION TAKEN		STATUS
	FIR NO.	DATE	
1	46	14.04.2017	UT 11.08.2017
2	73	24.05.2017	CAN 23.08.2017
3	80	06.06.2017	बरी 15.04.2021
4	125	15.08.2017	बरी 05.07.2022
5	126	15.08.2017	UT 02.10.2018
6	130	20.08.2017	बरी 06.06.23
7	136	24.08.2017	PC 16.02.2018
8	180	11.10.2017	PC 17.10.2018
9	181	12.10.2017	बरी 04.08.2022
10	15	17.02.2018	PC 22.05.2018
11	19	26.02.2018	बरी 06.07.2022
12	88	29.05.2018	CAN 14.02.2020
13	89	29.05.2018	CAN 14.02.2020
14	90	30.05.2018	PC 03.04.2019
15	102	08.06.2018	PC 16.02.2019
16	121	15.07.2018	CAN 01.06.2019
17	166	20.09.2018	CAN 17.01.2022
18	180	22.10.2018	CAN 15.02.2019
19	184	25.10.2018	CAN 22.04.2020
20	25	23.02.2019	UT 11.06.2019
21	105	16.08.2019	CAN 05.02.2020
22	162	25.11.2019	PC 11.06.2020



*Arvind Kumar*  
थाना प्रतापनगर

दिनांक 25.01.2024